# REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Sixth Lok Sabha

**Thirty Third Report** 



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> LOK SABHA SECRETARIAT NEW DELHI

> > 1979

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

### (Sixth Lok Sabha)

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## THIRTY\_THIRD REPORT

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirty-third Report.

2. The Committee met on 30 April, 1979 for-

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- I. Classification of Bills (vide Appendix) under clause (b) of Rule 294(1) of the Rules of Procedure.
- II. Reconsideration of the classification of the following Bills:-
  - (1) The Backward Areas Development Board Bill, 1978 by Shri Yadvendra Dutt.
  - (2) The Anti-Espionage Bill, 1978 by Shri Yadvendra Dutt.

#### Classification of Bills

3. The Committee note that 14 Bills of category 'A' are already pending in the House for consideration. In view of that, the Committee recommend that all the four Bills referred to in the Appendix be placed in category 'B', and the request of Sarvashri P. Rajagopal Naidu, Hari Vishnu Kamath, O. V. Alagesan and G. M. Banatwalla for classification of their Bills in category 'A' might be considered by the Committee during the next Session in case they renew their request later.

The Committee have already allocated time for discussion of these Bills vide their Thirty-second report.

#### **Reconsideration** of classification of Bills

4. The Committee then considered the request of Shri Yadvendra Dutt to reconsider their earlier decision (vide Sixteenth Report) regarding the classification of the following Bills:—

- (1) The Backward Areas Development Board Bill, 1978 by Shri Yadvendra Dutt.
- (2) The Anti-Espionage Bill, 1978 by Shri Yadvendra Dutt.

5. On reconsideration, the Committee recommend that the Anti-Espionage Bill, 1978 by Shri Yadvendra Dutt be placed in category 'A'.

The Committee did not see any justification for altering the original classification of the other Bill.

#### **Recommendations**

6. The Committee recommend that—

- (i) the classification of Bills by the Committee, as shown in the *Appendix*, be agreed to by the House; and
- (ii) the re-classification of Bill, as shown in paragraph 5 above, be agreed to by the House.

New DelH1; April 30, 1979. Vaisakha 10, 1901 (Saka).

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GODEY MURAHARI, Chairman, Committee on Private Members' Bills and Resolutions

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S. 1	No	Name of the Bill and the Member-in-Charge	Bill <b>N</b> o.	Category recommended
1		2	3.	4
1.	•	The Universalisation of Elementary Education Bill, 1979 by Shri P. Rajsgopal Naidu.	52 of 1979	<b>B</b> )
2		The Provisional Collection of Taxes (Amendment) Bill, 1979 (Amendment of sections 4 and 5) by Shri Hari Vishnu Kamath.	47 of 1979	Bas
3	<b>)</b> .	The Saraswati Mahal Library Bill, 1979 by Shri O. V. Alagesan.	53 of 1979	B
4	k.	The Code of Criminal Procedure (Amendment) Bill, 1979 (Amendment of sections 125 and 127) by Shri G. M Banatwalla.		1997 - 241 - <b>B</b> 39 <b>19</b> - 197 - 197 - 197 - 197 - 197 - 197 - 197 - 197 - 197

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